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(b) The total amount of deposits as on 31-8-1966 amounted to Rs. 78,48,954/and interest thereon was worked at Rs. 6,06,148 up to the same date. Thereafter the accounts have not been made

has been appointed as a Liquidator.

- (c) The Official Liquidator has taken over all the assets of the company in liquidation under his charge. The main assets comprise of one cinema, namely, Golcha at Delhi and another, namely, Maratha Mandir at Bombay. These two cinemas are now being run by the Official Liquidator under the direct supervision of Rajasthan High Court. The Liquidator has also taken appropriate steps to recover the various debts due to the company in liquidation.
- (d) The time which is likely to take for the return of deposits to the depositors cannot be said with certainty as the same would depend on the realisation of the debts due to the company and sale of its assets as well as settlement of claims of the depositors in accordance with law.

CLOSURE OF INDUSTRIAL UNITS DUE TO RECESSION

4639. SHRI M. S. OBEROI: SHRI B. N. SHASTRI:

Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state:

- (a) the total number of Industrial units in the public as well as in the private sectors which are still lying closed in the country due to the recent spell of recession:
- (b) the present position with regard to the existence of recessionary effects in our industries at present and when this effect will be completely removed and when the industries are likely to resume their full normal working; and
- (c) whether Government have recently decided to liberalise credit facilities to the industrialists to remove L41LSS/53 -3

the recessionary trends in their projects and, if so, the main features thereof?

THE MINISTER OF INDUSTRIAL AND DEVELOPMENT COMPANY AFFAIRS (SHRI F. A. AHMED): (a) to (c). Information is being collected and it will be laid on the Table of the House as soon as possible.

LOW PRODUCTION IN INDUSTRIAL UNITS

- 4640. SHRI M. S. OBEROI: Will the Minister of INDUSTRIAL DEVE-LOPMENT AND COMPANY AFFAIRS be pleased to state:
- (a) whether it is a fact that most of the industrial units in the country are working below their rated capacity at present:
- (b) if so, whether any survey has been made or is proposed to be made to find out reasons therefor; and
- (c) what measures are contemplated to ensure that our industrial units acquire their full level of production as early as possible?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A AHMED): (a) and (b). Complete information in regard to the rated capacity and production of all industrial units (large scale and small scale) in the country is not available. As such it is possible to state whether most of the units in the country are working below their rated capacity at present or not.

In order to get a realistic and objective picture of the difficulties which have contributed to recessionary trends in the economy and development of idle capacity in some sectors of the industry, a Special Reporting System was introduced early in 1967. this System about 300 Top Executives of selected units in the major industrial sectors were requested to indicate the various bottlenecks which were inhibiting industrial growth and to suggest remedial measures. Steering Committee consisting of the Secretaries of the Department of Industrial Development, Ministries of